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Chhattisgarh Motoryan Karadhan (Sanshodhan) Adhiniyam, 2011

24 of 2011

[12 October 2011]

CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of The Third Schedule

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An Act further to amend The Chhattisgarh Motoryan Karadhan Adhiniyam, 1991. Be it enacted by the Chhattisgarh Legislature in the Sixty-second Year of the Republic of India, as follows:-- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 12-10-2011 Page 568(1).

1. Short Title And Commencement :-

- (1) This Act may be called the Chhattisgarh Motoryan Karadhan (Sanshodhan) Adhiniyam, 2011.
- (2) It shall come into force on such date as the State Government may by notification appoint.

2. Amendment Of The Third Schedule :-

For the Third Schedule of the Chhattisgarh Motoryan Karadhan Adhiniyam, 1991 (No. 25 of 1991), the following shall be substituted, namely:--

No.	Description of Vehicles	Annual tax for every vehicle in possession of a manufacturer or dealer
(1)	(2)	(3)
1.	Moned and Motorized cycles (engine	Rs. 20.00

		20.00
2.	capacity not exceeding 50 cc) Motor-Cycle other than mopeds and	Rs. 30.00
	motorized cycles	
3.	Three Wheelers vehicles	Rs. 100.00
4.	Light motor vehicles including chassis	Rs. 600.00
5.	Medium Passenger vehicles including chassis	Rs. 700.00
6.	Medium Goods vehicles including chassis	Rs. 700.00
7.	Heavy Passenger vehicles including chassis	Rs. 1250.00
8.	Heavy Goods vehicles including chassis	Rs. 1250.00
9.	Any other motor vehicles of a specified	Rs. 1000.00
	description	